
Senior Welder, Delhi Milk Scheme, Recruitment Rules, 1999

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Senior Welder, Delhi Milk Scheme, Recruitment Rules, 1999

G.S.R. 370.-In exercise of the powers conferred by the proviso to article 309 of the Constitution and in supersession of the General Central Service Class III and Class IV(Additional .posts (Delhi Milk Scheme, New Delhi) Recruitment (Amendment) Rules, 1979, except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the post of Senior Welder in the Delhi Milk Scheme, under the Department of Animal Husbandry and Dairying in the Ministry of Agriculture, namely :- -

1. Short title and commencement :-

- (1) These rules may be called the Senior Welder, Delhi Milk Scheme, Recruitment Rules, 1999.
- (2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, classification and scale of pay :-

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in Columns (2 to 4) of the Schedule annexed to these rules.

3. Method of recruitment, age-limit and other qualifications

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The method of recruitment to the said post, age-limit, qualifications and other matters relating thereto shall be as specified in columns (5 to 14) of the said Schedule. .

4. Disqualification :-

No person,

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living has entered into or contracted a marriage with any person,

shall be eligible for appointment to the said post :

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds. for so doing, exempt any person from the operation of this rule,

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order or reasons to be recorded in writing, relax any other provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules affect reservations, relaxation of age-limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-Servicemen, other Backward Classes and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

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Name of the post	Number of posts	Classification	Scale of pay	Whether selection
				post or non-selection
				post
(1)	(2)	(3)	(4)	(5)
Senior Welder	One	General Central service Group 'C'	Rs. 5000-150-8000	Selection by merit
		Non-Gazetted,		
	1	Non-Ministerial		
Age limit for direct	Whether benefit of	Educational and	Whether age and	Period of probation,

				if any
recruits	added years of	other qualifications	educational qualifications	
	service admissible	required for direct	prescribed for direct	
	under rule 30 of the	recruits	recruits will apply in the	
	Central Civil Service		case of promotees.	
	(Pension) Rules, 1972			
(6)	(7)	(8)	(9)	(10)
Between 2135 years Note : The crucial date	Not applicable.	(i) Matriculation or equivalent	Age: No. Educational	2 years for direct recruits.